

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 6453**

TO BE ANSWERED ON Friday, April 6, 2018/Chaitra 16, 1940 (Saka)

Pending Project Proposals

6453. SHRI B.V. NAIK:

SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of proposals received by the Government during the last three years from the Government of Karnataka for development projects and the amount involved therein, along with the details of action taken thereon, Scheme-wise;
- (b) the reasons for pending these project/proposals unapproved;
- (c) whether any time limit has been stipulated for disposal of proposals and if so, the details thereof and if not, the reasons therefor; and
- (d) whether the long time taken in the execution of proposals hamper the development works and if so, the details thereof along with the steps taken to adjust the cost escalation related to these projects?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)

(a) to (d): Nil. However, a proposal costing Rs. 500 cr. for organising a 'Mega Event – Temporary and Permanent Projects' in the State of Karnataka was received, which was examined in the Central Government and the State Government of Karnataka was advised to meet its contextual needs from higher devolution following the recommendations of 14th Finance Commission.

Department of Expenditure (Ministry of Finance) is entrusted only with appraisal and approval of public funded schemes and projects put forward by the concerned Central Ministries/PSUs with more than budgetary outlay of Rs. 500 crore. The execution of the projects lies with the concerned Central Ministry/PSUs.
